Foreign Exchange Position

888. SHRI S. C. SAMANTA :
SHRI YASHPAL SINGH :

Will the Minister of FINANCE be pleased to state :

(a) the extent to which the difficulties of foreign exchange have been reduced as a result of less import of foodgrains due to more production in the country and increase in the export of Indian goods during the current year;

(b) whether there is any likelihood of increasing the quantum of foreign exchange allowed to Indians on their journey to foreign countries ; and

(c) if so, when a decision is likely to be taken in this regard ?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) There is likely to be a reduction of about Rs. 62 crores in the free foreign exchange outlay on import of foodgrains in 1968-69 as compared to the previous year. The exports during April-December, 1968 were also higher by about Rs. 117 crores over the level in the corresponding period last year. During this year the debt payments have increased and so also have our repayments to the I. M. F. The free foreign exchange expenditure on import of some items, such as jute, POL, is also likely to be more. Therefore, while the trade gap has been reduced compared to the previous year, the trade gap as well as the payments gap is still substantial and is only filled by utilisation of foreign aid and also draft on reserves to the extent still necessary. The situation, therefore, continues to need careful management.

(b) No, Sir.

(c) Does not arise.

भूतपूर्व मंत्रियों की ओर बिजली के बिलों की बकाया राशि

889. **श्री कंवर लाल गुप्त :** क्या **स्वास्थ्य एवं परिवार नियोजन तथा निर्माण, आवास और नगर-विकास मंत्री** यह बताने की कृपा करेंगे कि :

(क) उन भूतपूर्व मंत्रियों के नाम क्या हैं जिन्होंने अभी तक बिजली, पानी, किराया तथा फर्नीचर आदि की बकाया राशि का भुगतान नहीं किया है;

(ख) उन मंत्रियों के नाम क्या हैं जिन की ओर ये राशियां बकाया हैं तथा प्रत्येक की ओर कितनी-कितनी राशि बकाया है; और

(ग) बकाया राशि को वसूल करने के लिये सरकार द्वारा क्या कार्यवाही की गई है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगर-विकास मंत्री (श्री के० के० शाह) : (क) से (ग). एक विवरण सभा पटल पर रखा गया है, [**पुस्तकालय में रखा गया। देखिये** संख्या LT—100/69]

केन्द्रीय सरकार जांच समिति का प्रतिवेदन

889. **श्री कंवर लाल गुप्त :**
श्री बे० कृ० दासचौधरी :
श्री बलराज मधोक :
श्री ओम प्रकाश त्यागी :
श्री रामस्वरूप विद्यार्थी :
कुमारी कमला कुमारी :
श्री नारायण स्वरूप शर्मा :
श्री देवकीनन्दन पाटोदिया :

क्या **स्वास्थ्य एवं परिवार नियोजन तथा निर्माण, आवास और नगर-विकास** मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में अस्पतालों के ठीक प्रकार से कार्य करने के बारे में सुझाव देने हेतु सरकार द्वारा नियुक्त की गई समिति की सिफारिशों का ब्यौरा क्या है;

(ख) क्या सरकार ने इन सिफारिशों पर कोई निर्णय किया है; और

(ग) यदि हां, तो क्या निर्णय किया है तथा उन्हें कार्यान्वित करने के लिये सरकार ने क्या उपाय किये हैं ?

स्वास्थ्य तथा परिवार-नियोजन और निर्माण, आवास तथा नगरीय-विकास मंत्रालय में राज्य मंत्री (श्री ब० सू० मूर्ति) : (क) अस्पताल जांच समिति की मुख्य सिफारिशों का सारांश 29 अप्रैल, 1968 को सभा पटल पर रख दिया गया था।

(ख) और (ग). समिति की सिफारिशों पर, जो काफी व्यापक हैं; विचार कर लिया गया है और उन पर सरकार शीघ्र ही निर्णय दे देगी।

Impact of PL-480 Funds

892. SHRI CHENGALRAYA NAIDU:
SHRI ONKAR LAL BERWA:
SHRIMATI SAVITRI SHYAM:
SHRI R. K. AMIN:
SHRI CHINTAMANI PANIGRAHI:
SHRI YAJNA DUTT SHARMA:
SHRI P. C. ADICHAN:
SHRI HIMATSINGKA:
SHRI S. K. TAPURIAH:
SHRI N. R. LASKAR :
SHRI S. B. PATIL:
SHRI B. K. DAS-CHOWDHURY:
SHRI GANESH GHOSH:
SHRI NAMBIAR:
SHRI VISWANATHA MENON:
SHRI P. GOPALAN:
SHRI RAGHUVIR SINGH SHASTRI:
SHRI D. N. PATODIA:
SHRI SHIVA CHANDRA JHA:
SHRI SITARAM KESRI:
SHRI BHOLA NATH MASTER:
SHRI BHOGENDRA JHA:
SHRI R. V. NAIK:
SHRI MEETHA LAL MEENA:
SHRI K. P. SINGH DEO:
SHRI RAM AVTAR SHARMA:
SHRI HARDAYAL DEVGUN:
SHRI JYOTIRMOY BASU:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have appointed a small group of experts to undertake the study of the impact of foreign aid particularly PL. 480 transactions on the monetary system and industrial development of the country;

(b) if so, the names of the experts so appointed and their terms of reference;

(c) whether the Study Group has submitted its report;

(d) if so, the findings thereof and Government's reaction thereto; and

(e) if not, when it is likely to submit its report ?

THE DEPUTY PRIME MINISTER & MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) In compliance with the recommendation No. 34 of the Estimates Committee (Fourth Lok Sabha) in its eleventh report, Government constituted an Expert Group to study and report on the impact of PL 480 transactions on the monetary system.

(b) The composition of the Group was as follows:—

1. Prof. A. M. Khusro, Institute of Economic Growth, Delhi.	Chairman
2. Shri D. H. Pai, Panandikar, Senior Assistant Secretary, Federation of Indian Chambers of Commerce and Industry, New Delhi.	Member
3. Shri K. C. Malhotra, Chartered Accountant, Delhi.	Member
4. Shri M. R. Shroff, Director, Department of Economic Affairs, Ministry of Finance, New Delhi.	Member-Secretary